

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 235
TO BE ANSWERED ON 04TH FEBRUARY, 2025

FINANCIAL ASSISTANCE UNDER PM KISAN YOJANA

235. DR. KALANIDHI VEERASWAMY:

SHRI Y S AVINASH REDDY:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has any plans to enhance the financial assistance provided under the PM Kisan Yojana;

(b) if so, the details of the proposed enhancement in the amount and the timeline for its implementation;

(c) the reasons for or against any increase in the assistance under the scheme;

(d) the manner in which the Government plans to ensure that the increased amount will effectively reach all eligible farmers, especially those in rural and remote areas;

(e) whether the Government is considering any other measures to support farmers financially through schemes like PM Kisan Yojana, if so, the details thereof; and

(f) whether the Government has any plan of extending the benefits provided under Pradhan Mantri Kisan Samman Nidhi (PM KISAN) yojana to the persons engaged in fisheries and goat farming in addition to horticulture, floriculture, Medicinal Herbs and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr. in 18 installments since inception.

At present, there is no such proposal under consideration to increase the benefits of the scheme.

(f): Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme. All cultivable landholding farmers engaged in fisheries and goat farming in addition to horticulture, floriculture, Medicinal Herbs are eligible to receive benefits under the Scheme.